

Central Government under the Dargha Act. move:

[English]

SHRICHITTABASU (Barasat): I request that the following items may be included in the next week's agenda:-

1. The situation arising out of the reported starvation deaths in Palamau and other places.

2. The situation arising out of the agitation launched by the Chilka Bachao Andolan protesting against the Prawan Project.

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following may be included in the next week's agenda:-

1. The situation arising out of severe power cut in different States particularly Orissa and remedial measures called for.
2. The situation arising out of serious drought conditions developing in Orissa specially Western region and measures required to alleviate the suffering of the people.

13.19 hrs

MOTION RE. RESUMPTION OF DEBATE ON CONSTITUTION (SEVENTY-SECOND AMENDMENT) BILL AND CONSTITUTION) SEVENTY-THIRD AMENDMENT) BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Ghulam Nabi Azad, I beg to

"That the debate on the months for consideration and passing of the Constitution (Seventy-second Amendment) Bill, 1991 and the Constitution (Seventy-third Amendment) Bill, 1991, as reported by the Joint Committees, which was adjourned on 3rd December, 1992, be resumed now".

MR. DEPUTY SPEAKER: The question is:

"That the debate on the motions for consideration and passing of the Constitution (Seventy-second Amendment) Bill, 1991 and the Constitution (Seventy-third Amendment) Bill, 1991, as reported by the Joint Committees, which was adjourned on 3rd December, 1992, be resumed, now."

The motion was adopted.

13.10 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after lunch at twenty-two minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

PAPERS LAID ON THE TABLE

Annual Report, annual accounts and renew on the working of Himalayan Mountaineering Institute Darjeeling for 1991-92 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI KRISHAN KUMAR): I beg to lay on the